

Reservation for women in PRIs

1151. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Government has decided to enhance the reservation for women to 50 per cent in Panchayati Raj Institutions (PRIs);
- (b) if so, the details thereof and when Government is going to bring the amendment; and
- (c) whether it is confined to Members only or it would be applicable for Chairperson as well?

THE MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): (a) to (c) Government intends to take steps to enhance reservation for women in Panchayati Raj Institutions to 50 percent. Details are under consideration.

Amendment in Registration Act

1152. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to amend Registration Act, 1908 in order to bring in more transparency in the matter of registration of deeds of sole, gift mortgage and other deeds involving transfer of land; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) No, Sir.

- (b) Question does not arise.

Roads in Madhya Pradesh

†1153. MISS ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads approved for Chhindwara district in Madhya Pradesh under 'Pradhan Mantri Gram Sadak Yojana' (PMGSY) during last three years;
- (b) the total length of these approved roads, the amount approved for these roads and the amount released out of that;
- (c) the progress of these approved roads at present alongwith the details of the roads completed yet incomplete and under construction; and
- (d) whether the approved roads are being laid as per their fixed schedule and by when these would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) 321 road works measuring 1396.445 km. and valued at Rs. 392.62 crore have been sanctioned during the last five years for Chhindwara district of Madhya Pradesh under

†Original notice of the question was received in Hindi.

Pradhan Mantri Gram Sadak Yojana (PMGSY). Funds under the Programme are released by this Ministry to the State and not district-wise. During the period 2000-09, a sum of Rs.6523.26 crore has been released for implementation of PMGSY in Madhya Pradesh.

(c) The State Government has reported that 153 road works have been completed 149 are under construction, 14 under tender process and 5 road works have been taken up by other Departments.

(d) The State Government has reported that 65 roads were completed within the scheduled time. 88 roads were completed in the extended time period. 149 roads are expected to be completed by March, 2010. 14 roads are under tendering process.

Rural development in Bihar

†1154. SHRI ALI ANWAR ANSARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount allocated to Bihar under various components for rural development during current financial year;

(b) whether it has been considered while making allocation that backward States should be given priority in developmental programmes;

(c) the details of fund allocated to various districts of Bihar under Pradhan Mantri Gram Sadak Yojana (PMGSY) component; and

(d) by when all the habitations having population of 1000 people would be connected with concrete roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The amount of central allocation to Bihar under various components for rural development during the current financial year 2009-10 are Rs. 258.99 crores for Swarnjayanti Gram Swarojgar Yojana (SGSY), Rs. 2240.39 crores for Indira Awaas Yojana (IAY) and Rs. 17.57 crore for District Rural Development Agency (DRDA) Administration. Allocation under Pradhan Mantri Gram Sadak Yojana (PMGSY) and Accelerated Rural Water Supply Programme (ARWSP) has not been finalized.

(b) The allocation of funds under the rural development schemes is done on the basis of pre-determined criteria framed by the Planning Commission, which include poverty ratio reflecting the backwardness of the States.

(c) and (d) Funds under PMGSY are allocated by the Ministry of Rural Development to the States and not to districts. During the period from 2000-2009, a sum of Rs.2935.05 crore has been released to Bihar for implementation of PMGSY. It is targeted to connect all unconnected habitations having population of 1000 persons and above in plain areas by March, 2011.

†Original notice of the question was received in Hindi.